GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3950 ANSWERED ON:03.12.2010 IMPLEMENTATION OF SCHEME Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes being implemented in Karnataka for Scheduled Tribes (STs);
- (b) the details of the beneficiaries under the above schemes/programmes; and
- (c) the manner by which the Ministry ensures implementation of various projects meant for STs. particularly in Karnataka?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a)&(b): The details of the schemes being administered by the Ministry of Tribal Affairs are at Annexure.
- (c) : The Ministry ensures implementation of its various projects meant for STs in States including Karnataka through following manners :
- (i) furnishing of physical progress report and utilization certificates for the funds released,
- (ii) visits by officers of the Ministry to the States,
- (iii) communication though letters /telephone, and
- (iv) review meetings with the States.